

(26)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/248/ (IB)/2017  
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES  
NAME OF THE RESPONDENT(S) : RAJALAKSHMI PAPER MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S.V. SUPRAJA	counsel for Petitioner	S.V. Supraja
2.	A.G. SATHYA NARAYANA	For Respondent	A.G. Sathya Narayana

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they have already paid Rs.3 lakhs by way of DD as per the settlement claim and the same has been handed over to the counsel for petitioner. He also submitted that the balance amount will be paid in instalments. Counsel for petitioner sought time for seeking instructions from the petitioner. Time extended at request. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)